GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI HEALTH & FAMILY WELFARE DEPARTMENT 9TH LEVEL, A-WING, DELHI SECRETARIAT, IP ESTATE, NEW DELHI-110002

Dated: 25.05.2021

PH: 011-23392017; email: pshealth@nic.in

No. F.58/DDMA/COVID-19/2021/Prsecyhfw/5601-5643

ORDER

- 1. Whereas, Medical Oxygen is an essential life saving Scheduled Drug critical for COVID-19 management;
- 2. And whereas, Hon'ble High Court of Delhi in W.P.(C) 3031/2020 & all connected matters, in para 7 of order dated 10.05.2021 has observed that "GNCTD should look into the aforesaid aspect i.e. control of price of oxygen cylinders, so that the price at which the cylinders are to be supplied to the consumer is fixed/capped, after taking into account the price of the gas as the oxygen cylinders and; the transportation costs/commission and service charges which may reasonably be borne for delivering gas after conversion from liquid medical oxygen";
- 3. And whereas, National Pharmaceutical Pricing Authority (NPPA), Department of Pharmaceuticals, Ministry of Chemical and Fertilizers, Govt. of India vide its order dated 25.09.2020, which is in force upto 30.09.2021, has capped and notified the Maximum Price of 'Liquid Medical Oxygen' (LMO) and 'Oxygen Inhalation (Medicinal gas) in Cylinder' at the rate of Rs. 15.22 and Rs. 25.71 per cubic meter respectively (exfactory & exclusive of GST);
- 4. And whereas, the aforesaid order of NPPA further provides that the State/ UT Governments may be required to fix the transportation charges and those transportation charges would be in addition to the maximum price fixed for Liquid Medical Oxygen (LMO) and Oxygen Inhalation (Medicinal gas) in Cylinder;
- 5. And whereas, a Committee was constituted under the chairmanship of Deputy Commissioner (Transport), GNCTD to examine the price capping of oxygen cylinders in the city by the refillers and supply of filled cylinders by dealers and the said Committee submitted its report on dated 22.05.2021 whereby they recommended the rates to be charged as maximum transportation cost per oxygen cylinder.
- 6. It is, therefore directed that, in addition to the Maximum Price capped and notified by National Pharmaceutical Pricing Authority (NPPA), the refillers/ dealers can charge the following transportation cost for Oxygen Inhalation (Medicinal gas) in cylinder for sale in NCT of Delhi:

S. No.	Type of Cylinders B-Type	Maximum transportation cost chargeable by Dealers (per cylinder) Rs.50/-
2	D-Type	Rs.150/- Rs.250/-
3	Jumbo	

Contd..2/-

- 7. It is further directed that all the suppliers/ refillers/ dealers of Medical Oxygen cylinders in NCT of Delhi shall strictly comply with the order dated 25.09.2020 of NPPA charges by this order.
- 8. Drugs Controller, GNCTD, all District Magistrates of Delhi & their counterpart District Deputy Commissioners of Police and all other authorities concerned shall ensure the compliance of this order by all suppliers/ refillers/ dealers of Medical Oxygen cylinders in NCT of Delhi, in letter and spirit.
- 9. In case any person is found violating the aforesaid directions, the defaulting person(s) shall be proceeded against as per the provisions of Section 51 to 60 of Disaster Management Act, 2005, Section 188 of IPC, the Epidemic Act, 1897, Drugs (Price Control) order 2013 and other applicable laws.

(Vikram Dev Dutt) Pr. Secretary (H&FW) Dated: 25.05.2021

No. F.58/DDMA/COVID-19/2021/ Prsecy hfw/56 o1-5643 Copy for compliance to:

- 1. Drugs Controller, GNCTD
- 2. All District Magistrates, GNCTD
- 3. All District Dy. Commissioners of Police, Delhi
- 4. All Suppliers/Re-fillers/Dealers of Medical Oxygen in NCT of Delhi (through Drugs Controller, GNCTD)

Copy for kind information to:-

- 1. Secretary to Hon'ble Lt. Governor, Delhi
- 2. Secretary to Hon'ble Chief Minister, GNCTD
- 3. Secretary to Hon'ble Dy. Chief Minister, GNCTD
- 4. Secretary to Hon'ble Minister of Health, GNCTD
- 5. Secretary to Hon'ble Minister of Revenue, GNCTD
- 6. Secretary to Hon'ble Minister of Labour, GNCTD
- 7. Secretary to Hon'ble Minister of Social Welfare, GNCTD
- 8. Secretary to Hon'ble Minister of Food & Supply, GNCTD
- 9. Addl. Chief Secretary (Power)/ State Nodal Officer, GNCTD
- 10. Addl. Chief Secretary (UD), GNCTD
- 11. Chairman, New Delhi Municipal Council
- 12. Pr. Secretary (Home), GNCTD
- 13. Commissioner of Police, Delhi
- 14. Pr. Secretary (Revenue)-cum-Divisional Commissioner, GNCTD
- 15. Pr. Secretary-cum-Commissioner (Transport), GNCTD
- 16. Secretary (H&FW), GNCTD
- 17. Commissioner (South DMC/East DMC/North DMC)
- 18. Guard file.

(Vikram Dev Dutt)
Pr. Secretary (H&FW)